

may stay, but should not take part in the proceedings of the House. Have you changed your ruling, Sir?

Mr. Speaker: I do not change. Statement by the Finance Minister:

Shri S. M. Banerjee: This has to be explained.

Mr. Speaker: I have called the Finance Minister.

CORRECTION OF ANSWER TO
STARRED QUESTION NO. 760,
DATED 19-9-1963.

The Minister of Finance (Shri T. T. Krishnamachari): In reply to Starred Question No. 760 by Sarvashri S. M. Banerjee and Umanath on the 19th September, 1963 relating to Minister's Accounts in Foreign Banks I had stated that only one Minister had declared his Foreign Currency Account to the Reserve Bank of India. This statement was based upon information supplied by the Reserve Bank of India to whom a query had been made sometime earlier on the subject. It was later brought to my notice by my colleague Shri Humayun Kabir, Minister for Petroleum & Chemicals that he had been also permitted by the Reserve Bank to continue to maintain his foreign currency account in U.K. subject to the condition that the funds credited to the account will be remitted to India at suitable intervals so that the balance in the account does not exceed £100. The Minister is transferring to India on October 1st every year any amount in excess of £100. The Reserve Bank to whom a reference was made in this connection has confirmed the fact and stated that the account had been permitted since July 1958. This had unfortunately escaped their notice at the time the earlier enquiry was made by the Ministry of Finance. I very much regret the error.

CORRECTION OF ANSWER TO
STARRED QUESTION NO. 99,
DATED 17-8-1963.

The Deputy Minister in the Ministry of Health (Dr. D. S. Raju): In

answer to parts (a) and (b) of Starred Question No. 99 relating to Master Plan of Delhi, I had stated on the 17th August, 1963 as follows:—

(a) 22 zonal plans have been completed and approved by the Delhi Development Authority for publication.

(b) About 30,987 acres.

In fact only 21 and not 22 zonal plans had been completed by the Delhi Development Authority for publication till that date. The total area covered by the 21 zonal plans is 16,072.98 acres and not 30,987 acres as previously reported.

12.47 hrs.

STATEMENT RE: SUGARCANE
PRICES

The Minister of Food and Agriculture (Shri Swaran Singh): Sir, during the debate on food situation last week, Hon'ble Members strongly and earnestly pressed for an increase in the sugarcane price to Rs. 2 per maund, particularly in East U.P. and North Bihar. I promised that Government would consider the matter in the light of these views and that a final decision would be taken soon. Besides representations received from some state Governments for increase in price of sugarcane, the Chief Ministers of Uttar Pradesh and Bihar have particularly pleaded for a uniform price in their States.

The consideration of the question involved difficult and complicated issues of the impact of proposed increase on sugar economy and its effect on consumer's prices in different States, on recovery formula and on the production of other competing crops. After a very careful consideration of these issues, Government has come to the conclusion that the extraordinary conditions that prevail in the sugarcane producing areas of Bihar and Uttar Pradesh in the current year and the repercussions of increase in neighbouring areas or factories have

[Shri Swaran Singh]

to be given special consideration. At the same time, growers in areas of factories which would continue to be governed by the recovery formula would have to be given some compensatory advantage in the interest of production.

Government have accordingly decided that:

- (1) The remaining factories in East U.P. and North Bihar should be enabled to pay Rs. 2 per maund of sugarcane; and
- (2) There should simultaneously be a general increase of 7 nP. per maund in the recovery formula so that the minimum price at the level of 9 per cent recovery or below would be Re. 1.75 nP. maund of sugarcane and prices at other levels would be correspondingly increased.

We have broadly assessed the effect of this increase on consumer's price in areas served by these factories. The general position would be to bring these prices in areas served by East U.P. and North Bihar factories more or less in line with those in areas which are being served by the factories in which prices have been increased already to Rs. 2. As regards the general increase in the recovery formula, the resultant effect would not be appreciable and is capable of being absorbed generally in the existing ex-factory prices.

The level at which ex-factory sugar prices would prevail involves an increase of 10 to 20 per cent over the controlled price in September 1961. Obviously, such a large increase in controlled price within the short period of two years can be accepted only as a temporary measure and I would not like hon. Members to get the impression that Government is committed to maintaining this level of cane price in the next season as well. We shall consider the question of price for the next

season on its merits and make an announcement before the next sowing season commences.

श्री प्रकाशवीर शास्त्री (द्विजनीर) :

अगर आप इस को २ ६० मन सब जगह कर दें तो इस का बड़ा अच्छा असर पड़ेगा।

अध्यक्ष महोदय : अगर आप इस को डिस्कस करना चाहते हैं तो नॉटिस दें।

Shri Shivaji Rao S. Deshmukh (Parbhani): Sir, please allow us to put some questions.

Shri Tridib Kumar Chaudhuri (Berhampur): The price of cane in U.P. and North Bihar has been increased. May I know whether any decision has been taken with regard to some mills which we have in West Bengal which are in the contiguous areas? If not, naturally, the cane growers would be agitated. We do not have many mills but, even then, it is important for the growers in the local area.

Shri Swaran Singh: It is a matter of detail. I do not know the existing level of prices in any mill in West Bengal. That is a matter which can be looked into.

Shri Sivamurthi Swamy (Koppal): Just like the present increase in the price of cane for UP and Bihar, may I know whether in other States, in Mysore specially, the minimum price of cane will be so fixed?

Shri Swaran Singh: I have already indicated that there will be a general increase of 7 nP. per maund of sugarcane in all States, including Mysore.

Shri Radhelal Vyas (Ujjain): In view of the fact that in Madhya Pradesh sugarcane is irrigated mostly by lift irrigation and not by river irrigation, the cost of sugarcane cultivation there is higher than that obtaining in UP and Bihar. May I know from the Minister whether he would fix Rs. 2 per maund as cost price to the sugarcane in Madhya Pradesh also?

Mr. Speaker: It is a suggestion for action.

Shri Swaran Singh: These are suggestions. Moreover, Madhya Pradesh is not the only State where sugarcane is irrigated by lift irrigation. I know that in UP, Punjab and Bihar there is lift irrigation.

Shri Shivaji Rao S. Deshmukh: While congratulating the Minister for increasing the price of sugarcane for UP and Bihar to Rs. 2 per maund, may I know from him whether in Maharashtra, where the Minister concerned has made out a case that without increasing the cost of sugar to the consumer there is still scope for increasing the price of the cane to the cultivators, the Minister would consider the suggestion that the minimum price payable as cost of sugarcane should be Rs. 2, without in any way increasing the cost of sugar?

Mr. Speaker, Certainly, he will consider it.

Shri Shivaji Rao S. Deshmukh: Sir, I wanted to know....

Mr. Speaker: He asks for consideration of his suggestion. I can assure him that the Minister will consider it.

Shri Ramanathan Chettiar (Karur): What about those factories which are covered by the South India Sugar Mills Association formula? May I know whether sugarcane supplied to the factories under the SISMA formula will also get this increase?

Shri Swaran Singh: There is no SISMA formula. I have already stated that there will be an increase of 7 nP. with regard to all the sugar factories.

Shri C. K. Bhattacharyya (Raiganj): The sugar mills in South Bihar are allowed to charge an ex-mill price per quintal which is more than that charged by the sugar mills in contiguous areas in West Bengal; particularly, I mean Birbhum. Will the Minister kindly see that the interests

of the sugar mills in West Bengal are not prejudiced in this fashion?

Mr. Speaker: Yes. Shri Banerjee.

Shri S. M. Banerjee (Kanpur): May I know whether it has been made clear to the sugar mill owners that the price increase of sugarcane will not give them any benefit and they will not be allowed to increase the sugar price any further?

Shri Swaran Singh: I do not follow the question.

Mr. Speaker: He says that the rise in the cane price should not give the factories a pretext to increase the price of sugar.

Shri Swaran Singh: It is quite obvious. I have made it clear that an increase of this type, particularly in North Bihar and U.P. cannot be absorbed by the factories at the existing ex-factory prices and, therefore, there will be a corresponding increase. There is a para that I read out in my statement, indicating it. (*Interruptions*).

श्री प्रकाशवीर शास्त्री : कृपि मंत्री जी की इस घोषणा का कि पूर्वी उत्तर प्रदेश और उत्तरी बिहार के अन्दर २ ६० प्रति मन गन्ने का भाव अब दिया जायेगा स्पष्टीकरण कराते हुए मैं जानना चाहता हूँ कि यह २ ६० प्रति मन सीजन के आरम्भ से दिया जायेगा या आज जब आप घोषणा कर रहे हैं उस के पश्चात् दिया जायेगा, और क्या सरकार इस पर भी विचार कर रही है कि २ ६० प्रति मन सदा के लिये कर देने से चीनी के उत्पादन और गन्ने के प्रोडक्शन पर अच्छा प्रभाव पड़ सकता है ।

श्री स्वर्ण सिंह : जहाँ तक पहले हिस्से का सवाल है, यह आज से लागू होगा । और इस का कोई रिट्रोस्पेक्टिव एफेक्ट हो सकता है या नहीं यह उन्होंने ने अभी रेज किया है । इस पर मैं ने ज्यादा विचार नहीं किया है । इस में कुछ पेच होंगे क्योंकि कुछ चीनी

[श्री स्वर्ण सिंह]

मिलों से पहले ही नीची कीमत पर दी जा चुकी होगी। यह तफसील की बात है और इस को हम दुबारा गौर से सोच सकते हैं। जहां तक दूसरे हिस्से का सवाल है, बड़े सोचने और गौर करने के बाद हम इस नतीजे पर आये हैं कि इसे पक्का नहीं किया जा सकता और जनवरी के करीब फिर इस पर दुबारा सोच कर क्या कीमत होनी चाहिये इस का फैसला किया जायेगा।

Shri Shivaji Rao S. Deshmukh: May I have a little clarification from the hon. Minister? The Minister has been pleased to announce the minimum price of sugarcane. So far as Maharashtra is concerned, could it be the ex-field price rather than ex-factory price?

Shri Swaran Singh: I do not know the distinction between ex-field price and ex-factory price.

Shri Shivaji Rao S. Deshmukh: The Maharashtra Cabinet by a unanimous resolution has recommended that the minimum cost of sugarcane, which is fixed by the Central Government, should be the ex-field price and not the ex-factory price.

Mr. Speaker: That is to say, the grower should get it at the field.

Shri Swaran Singh: The grower always gets it at the field except that in certain cases he has to bear the transport charges. I have spelled that out clearly.

Mr. Speaker: That is exactly what he means.

Shri Swaran Singh: On the transport charges there is a regular formula that up to 12 nP. for instance, in the case of road transport, shall be borne by the person concerned.

श्री रामसेवक यादव (वाराणसी) :
अध्यक्ष महोदय, अभी मंत्री महोदय ने कहा

कि २ रु० प्रति मन गन्ने का दाम मिलेगा लेकिन यह नहीं तय किया कि यह रिट्टा-स्पेक्टिव एफेक्ट से होगा या नहीं।

अध्यक्ष महोदय : वह तो बतला दिया।

श्री रामसेवक यादव : रिट्टास्पेक्टिव एफेक्ट के बारे में तो कह दिया कि अभी फैसला नहीं किया गया, और वह विस्तार की बात है। मैं आप के द्वारा मंत्री महोदय से निवेदन करूंगा कि इस की घोषणा शीघ्र हो जाय नहीं तो फिर किसानों और मिलों के बीच यह कब से लागू हो इस पर झगड़ा चलेगा और फिर गन्ने की सप्लाई और चीनी के उत्पादन के ऊपर असर पड़ेगा। इसलिए तत्काल इस की घोषणा कर दी जाय।

श्री स्वर्ण सिंह : हम इस बात का एलान कर देंगे और झगड़ करने वालों को मौका नहीं देंगे कि वे झगड़ पैदा कर सकें।

Shri Iqbal Singh (Ferozepur) May I know whether this formula will apply to Punjab State?

Mr. Speaker: Everywhere there will be an increase of 7 nP.

श्री यशपाल सिंह (कैना) : सरकार ने यह बात साफ नहीं की है कि ७ नए पैसे की तो कीमत बढ़ेगी लेकिन मिलमालिकान जो १८ नए पैसे फेअर चार्ज काट रहे हैं उन के मुताल्लिक काश्तकार को क्या राहत मिलेगी।

श्री स्वर्ण सिंह : इस से इस सवाल का सम्बन्ध नहीं है।

श्री मोहन स्वरूप (पी.टी.नीत) : मैं कहना चाहता था कि गन्ने की कीमत के बारे में सरकार की अजीब नीति रही है। अभी बरेली जिले में एक मिल में ३

अध्यक्ष महोदय : आप सवाल पूछिये। आप तो सारी पालिसी में जान लगे।

श्री मोहन स्वरूप : एक जिले में १ रु० ८६ न० पैसे एक मिल में दिया जा रहा है और

Appraisal of
Third Five Year Plan

२६० दूसरी मिल में दिया जा रहा है। मैं कहना चाहता हूँ कि जो इस तरह की डिस्पैरिटीज़ है उन के बारे में सरकार सफाई क्यों नहीं करती। उस का दिमाग साफ क्यों नहीं होता।

श्री स्वर्ण सिंह : सरकार का दिमाग तो साफ है। दूसरे लोग भी जरा साफ करें। यह मैंने स्टेटमेंट में कहा है।

श्री विश्राम प्रसाद (लालगंज) : अभी मंत्री जी ने बतलाया कि पर प्वाइंट ७ न० पै० रिकवरी पर चार्ज करने का कहा है। कभी कभी गन्ने में अक्तूबर में शुगर का परसेन्टेज कम होता है और फिर अप्रैल में कम हो जाया करता है। क्या इस पर गवर्नमेंट या मिल वाले विचार करेंगे। दूसरी बात यह कि कोई मिल कम एम्प्लॉयमेंट करती है शुगर परसेन्टेज कम होने की वजह से या मशीनों के पुरानी होने की वजह से। इस का असर किसान पर क्यों पड़ना चाहिये। इस के लिये किसान को क्यों दौबी बनाया जाय। इस के असर को ध्यान में रक्खा जाय।

श्री स्वर्ण सिंह : इस के मुतालिक मैं ने बहस के दी। इन इस बात को साफ कर दिया था कि आर्टिफिशियल प्रोडक्शन के ऊपर एवरेज निकाला जाता है। शुरू के वक्त में रिकवरी कम होती है और बाद में फिर इनवरशन की वजह से मुक्राज कंटेंट कम हो जाता है। इस वक्त को इस हिमाब में नहीं लगाते। जब आर्टिफिशियल रिकवरी होती है उस के ऊपर औसत निकाला जाता है।

जहां तक दूसरे सांस का संबंध है, यह ठीक है कि किसान को मुकसान नहीं पहुंचना चाहिए, लेकिन इस के लिए बड़ी भारी मैशिनरी आरपोनाइज़ करने की जरूरत होगी और लेबोरेटरी वगैरह बनानी होंगी। इस पर भी विचार किया जा सकता है।

श्री विश्राम प्रसाद : एक मिल में १६० ७५ नया पैसा दिया जाता है

और दूसरी में दो रुपये दिया जाता है। एक में रिकवरी ज्यादा है और एक में कम है..

अध्यक्ष महोदय : अब आप बंद जाएं।

13.00 hrs.

MOTION RE REPORT ON MID-TERM APPRAISAL OF THIRD FIVE YEAR PLAN—contd.

Mr. Speaker: We now take further consideration of the following motion moved by Shri Bali Ram Bhagat on the 5th December, 1963, namely:—

"That the 'Report on the Mid-term Appraisal of the Third Five Year Plan', laid on the Table of the House on the 26th November, 1963, be taken into consideration."

श्री राधेलाल व्यास (उज्जैन) : अध्यक्ष महोदय, मेरी गुजारिश है कि इसमें और समय बढ़ा दिया जाये।

अध्यक्ष महोदय : अब नहीं बढ़ाया जा सकता।

श्री राधेलाल व्यास : कल डिप्टी स्पीकर महोदय ने पांच बजे से ६ बजे तक एक घंटे का समय बढ़ा दिया था, लेकिन दुर्भाग्य से साढ़े पांच बजे हाउस उठ गया। मेरी यह गुजारिश है कि कुछ क्षेत्र के लोगों को बोलने का समय नहीं मिला। मेरे राज्य के तीन अपोजीशन के मेम्बर हैं जिनको बोलने का समय नहीं मिला। इस लिये मेरा निवेदन है कि आधा घंटा समय बढ़ा दिया जाय। जो लोग कल हाउस उठने तक बैठे रहे थे उनको आज मौका मिलना चाहिये।

अध्यक्ष महोदय : अब यह नहीं हो सकता।

श्री कल्लवाय (देवास) : मैं कल पंचवर्षीय योजना के सम्बन्ध में अपने विचार रख रहा था। मैं यह कह देना चाहता हूँ कि भारतीय जन संघ योजना का विरोधी नहीं है। योजना होनी चाहिये। हर घर में योजना बनायी